## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

**UNDER SECTION** 

: 397/398

S.No.

Name (in Capital)

Represented by

Signature

1. S. Manjula Dui, Ad Y

For KSRXLD, CBE

Respondents

2. C. Bhay and Advocalt
for A.K. My leany & Als.

For Petitioner

## **ORDER**

Counsels representing both the parties are present. Counsel for petitioners made submissions in part. For continuation, time is enlarged at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)